## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/235/2016	
NAME OF THE PETITIONER(S)	: R. Ramesh	
NAME OF THE RESPONDENT(S)	: Devi Polymers Private Limited & 10 Others	

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
,		A -ela
	REPRESENTATION BY WHOM	

7) R. Venkatavaradan

R. Prithviraj Pandian

Chandramoulu Prabhakar

Cen 1 in Ref.

chandremoule ex Less

2) ROVI ROUDGOPONON COUNSEL FOR PETITIONERS

FOR PRESTIMOBOR

ORDER

Counsels for both the parties are present and submitted that the parties are very near to give final shape to the proposals for the settlement and prayed for time to report the same. At request, time is enlarged. Put up on **04.01.2018 at 10.30 A.M.** 

\_ & 여 ㅡ MEMBER (JUDICIAL)

ghk